

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)  
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 10.11.2023, At 10:30 AM

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	IA (IBC)/1738/2023 in CP (IB) No.516/9/HDB/2019
<b>NAME OF THE COMPANY</b>	Nexus Well-Hope Agri Tech International Ltd
<b>NAME OF THE PETITIONER(S)</b>	GauriAgrotech Products Pvt Ltd
<b>NAME OF THE RESPONDENT(S)</b>	Nexus Well-Hope Agri Tech International Ltd
<b>UNDER SECTION</b>	9 of IBC

**ORDER**

**IA (IBC)/1738/2023**

**Present:** Mr. M. Rama Rao, Resolution Professional.

This application has been moved for the extension of CIRP period by 60 days, w.e.f., 03.11.2023 to 02.01.2024. Keeping in view the submissions made in the application, the CIRP period is extended by 60 days. Accordingly, this application is allowed and disposed of.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**